

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 36 OF 2017**

**Dated: 24<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Tamil Nadu Generation & Distribution Corporation Ltd. .... Appellant(s)  
Vs.  
M/s Ambika Cotton Mills Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : -

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **19.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**